गये अनुसूचित जातियों के दो व्यक्तियों की वास्तव में नियुक्ति नहीं की गई ;

(ख) वास्तविक नियुक्ति करते समय प्रारम्भिक चयन के समय ध्यान में रखी गई प्रतिशतता को समाप्त करने के क्या कारण हैं ;

(ग) क्या उनको यह भी मालूम है कि गैर-अनुसूचित जाति के असफल हुए यातायात प्रशिक्षणार्थी को उत्तर रेलवे के मुख्यालय में उसी वेतन क्रम में दूसरा पद दिया गया है ;

(घ) अनुसूचित जातियों के प्रतिनिधित्व में ऐसी कमी को पूरा करने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ; और

(ङ) इस प्रकार भेदभाव करने के लिये दोषी अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मन्त्री (श्री चे० म० पुनाचा) : (क) जी हां।

(ख) योग्यता के स्तर में छूट दिये जाने के बावजूद ये उम्मीदवार अन्तिम परीक्षा में असफल रहे, यद्यपि उन्हें अधिकतम स्वीकार्य अवसर दिये गये थे।

(ग) जी हां।

(घ) प्रतिनिधित्व में जो कमी रह जाती है, उसकी पूर्ति अवरणों में की जाती है।

(ङ) सवाल नहीं उठता क्योंकि भाग (क) से संबंधित उम्मीदवारों को कई मौके दिये गये पर वे असफल रहे और वैकल्पिक नौकरी के लिए अयोग्य पाये गये जबकि भाग (ग) से संबंधित उम्मीदवार वैकल्पिक नियुक्ति के लिए योग्य पाया गया यद्यपि ट्रैफिक अप्रेंटिसों के पाठ्यक्रम में वह असफल रहा था।

'Dharna' by Soft Coke and Brick Burning Coal Producers

2026. Dr. Ranen Sen:
Shri Sidheshwar Prasad:
Shri Kedar Paswan:
Shri Madhu Limaye:

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the producers of soft coke and brick burning coal of Bihar threatened 'Dharna' in front of the offices of the Eastern and South Eastern Railways as a protest against non-supply of wagons for transporting coal; and

(b) if so, the steps taken to remedy the situation?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

(b) Members of the Soft Coke Producers' Collieries Association met the Chief Operating Superintendents of Eastern and South Eastern Railways on 4-5-67 and discussed the position regarding allotment of more wagons for decontrolled coal from West Bengal and Bihar coalfields.

It was explained to them that for the purposes of allotment, soft coke and brick burning coal enjoys low priority. In spite of this, allotment of wagons has been much higher this year than the corresponding months of the last year. During the first four months of the current year, 11,586 wagons were allotted more for the movement of decontrolled coal from West Bengal & Bihar coalfields as compared to the last year, for which members expressed their satisfaction.

They, however, desired assistance to smaller collieries that were not able to take part in the rake movements of decontrolled coal sponsored by the States which they stated consequently suffered, as Railways were not in a position to give piecemeal allotments. This matter is under examination by the Railway Administrations in consultation with the Coal Controller and the Coal Industry.